

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 32 of 2011

Dated: 21st July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Tata Power Company Limited. Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Sakya Singh Choudhary
Ms. Soniya Nigam
Mr. Abhishek Roy

Counsel for the Respondent(s): Mr. M.Y. Deshmukh for R 2 to 6
Mr. Hasan Murtaza

ORDER

Learned Counsel for the appellant undertakes to file rejoinder
before 03.08.2011.

Post the matter for **hearing on 18.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK